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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.772/93

Date of Order: 8.2.1994

BETWEEN :

M. Maheswara Rao

.. Applicant.

A N D

1. The Commander, Officer-in-Charge,  
Naval Base, Ship Building Centre,  
Visakhapatnam.

2. Joint Secretary to Government,  
Government of India,  
Ministry of Defence, New Delhi. .. Respondents.

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Counsel for the Applicant

.. Mr. Dilleswara Rao

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Counsel for the Respondents

.. Mr. N.R. Devraj

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CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member (Admn.).

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The facts stated in this OA and the issues raised therein are similar to those in O.A. 19/93 which we have disposed of today separately. For the reasons stated in O.A. 19/93 this application is also allowed with the following directions:-

1. The applicant may be continued to be engaged so long there is work in preference to juniors and freshers.
2. The name of the applicant will be entered in a live casual labour register, may be ~~is an un-~~ approved list as different from ~~an~~ approved list, ~~meant~~ for those engaged through Employment Exchange.
3. The case of the applicant for grant of temporary status and for regularisation against available Group 'D' posts will be considered by the respondents keeping in view the seniority of the applicants and strictly in accordance with the extant scheme/instructions.

There shall be no order as to costs.

*T. C.*  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.).

*A. B. G.*  
(A.B.GORTHI)  
Member (Admn.)

Dated: 8th February, 1994.

(Dictated in Open Court)

*1994-1-8*  
Deputy Registrar (J)

To

1. The Commander, Officer-in-Charge, Naval Base, Ship Building Centre, Visakhapatnam.
2. The Joint Secretary to Government, Govt. of India, Ministry of Defence, New Delhi.
3. One copy to Mr. D. Dilleswara Rao, Advocate, 1,3,183/40/68/C/2  
Opp: Flax Grounds, Vandhinaagar, Hyd.
4. One copy to Mr. N.R. Devraj, S/o C.G.S.C. CAT, Hyd.
5. One copy to Library, CAT, Hyd. (6) One spare copy.

pvm

*PROB  
D-81*

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO

VICE-CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANARAJAN : MEMBER  
(ADMN)

Dated: 8-2-1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. NO.

in

O.A.No.

772/93

T.A.No.

(W.P.No. )

Admitted and Interim Directions  
issued.

Allowed.

Disposed of with directions.

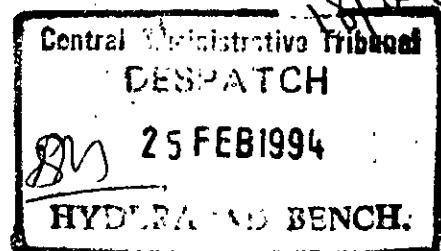
Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



pvm